

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:283
ANSWERED ON:23.11.2012
APPOINTMENT OF AUXILIARY NURSE MIDWIVES
Jindal Shri Naveen

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government had decided to appoint 2nd Auxiliary Nurse Midwives (ANMs) at Sub Centres under the National Rural Health Mission (NRHM);
- (b) if so, the reasons therefor and the total number of 2nd ANMs appointed so far, State-wise;
- (c) whether conducting the deliveries at Sub-Centres was envisaged as one of the functions of 2nd ANMs;
- (d) if so, the details thereof along with the total number of deliveries conducted by 2nd ANMs during the last three years and the current year, State-wise and yearwise;
- (e) whether it is a fact that the 2nd ANMs are not being provided adequate training on conducting deliveries leading to increased load at secondary and tertiary level hospitals;
- (f) if so, the details of number of 2nd ANMs trained to conduct deliveries so far; and
- (g) the timeline by which all the existing 2nd ANMs would be adequately trained to conduct deliveries?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ABU HASEM KHAN CHOUDHURY)

(a) & (b): Public Health is a state subject and all the personnel and administrative matters including engagement of personnel on various posts on contract basis fall under the purview of respective State Governments. Financial support is provided to states under the National Rural Health Mission (NRHM) based on the requirement posed by them in their Annual Programme Implementation Plans (PIPs) The Union government extends financial support for engaging two Auxiliary Nurse Midwives (ANM) at a sub-centre subject to fulfilment of specified criteria as one ANM at a sub-centre is not found to be adequate to fulfil the complete reproductive and child health needs of the population under the sub-centre. A state-wise statement showing the State-wise total number of second ANMs appointed as on June, 2012 is annexed.

(c) Yes

(d): Data of deliveries conducted ANM wise is not maintained by Union Ministry of Health & Family Welfare.

(e) to (g): All the ANMs including the second ANMs are qualified and certified to have midwifery skill at time of joining services. However, to supplement the midwifery skills of ANMs, a 21 days skilled Birth Attendant (SBA) training is also being supported under NRHM wherever the States are requesting for such training in their PIPs As on 30th September, 2012 about 43376 ANMs/Staff Nurses and Lady Health Visitors have been trained in SBA. There is no separate data being maintained for number of second ANMs trained in SBA